

**Affidavit of non-profit and non-political organisation**

I, \_\_\_\_\_ Son/Daughter of \_\_\_\_\_, presently working as \_\_\_\_\_(designation) in the \_\_\_\_\_(name of the consumer organisation having its office at \_\_\_\_\_(address of organisation), do hereby solemnly affirm and state as under:

1. That I am the Authorized Signatory/ head of the consumer organisation.
2. That the applicant consumer organisation \_\_\_\_\_(Name of consumer organisation) is a non-profit and non-political organisation. The applicant organisations or its members do not have any political affiliation.
3. That the members or office bearers of the consumer organisation shall not campaign, utter any slogans, display flags of any political party while carrying out any consumer activities in the discharge of its obligations under the Registration of Consumer Organisations Regulations, 2013 (1 of 2013) (hereinafter referred to as the “regulations”), made by the Telecom Regulatory Authority of India (hereinafter referred to as “the Authority”) or while carrying out any other activities entrusted to the applicant organisation by the Authority under the regulations.
4. That I understand and aware of the fact that any failure by me to abide by the undertaking given hereunder will result in cancellation of registration as consumer organisation with the Authority.

Deponent

Verification

Verified at \_\_\_\_\_ (Place) on this \_\_\_ day of \_\_\_\_\_, 202\_ that the contents of the above affidavit are true and correct to my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.

Deponent”.